

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 18.10.2019 (FRIDAY)**  
**COURT OF CHAIRPERSON**  
**10: 30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 2640 & 3210 of 2019 in Comp. App. (AT) No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Niladree Chatterjee-R (1& 2) Meenakshi Singh-R (5& 13)
2.	Comp. App. (AT) (Ins) No. 306 of 2019	Pradeep M.R Vs. Ravindra Belayur R.P. of Merchem Ltd & Ors. <b>With</b>	Kartik Malhotra	K .V balakrishnan-R1 R S Lakshman-R2 Akshay Gupta-R3
3.	Comp. App. (AT) (Ins) No. 307 of 2019	Merchem (India) Pvt Ltd & Anr. Vs. Ravindra Belayur,R.P. of Merchem Ltd & Ors. <b>With</b>	S.Santanam Swaminadhan	K .V balakrishnan-R1 R S Lakshman-R2 Akshay Gupta-R3
4.	Comp. App. (AT) (Ins) No. 315 of 2019	P.E. Thomas Vs. Ravindra Belayur, R.P. of Merchem Ltd & Ors. <b>With</b>	Sumit Kumar Chauhan	K .V balakrishnan-R1 R S Lakshman-R2 Akshay Gupta-R3
5.	Comp. App. (AT) (Ins) No. 554 of 2019	Industrial engineering Co. Vs. Merchem Ltd & Anr.	Dharita Purvish Malkan	K.V. Balakrishnan
6.	Comp. App. (AT) (Ins) No. 414 of 2019	Citicare Super Speciality Hospital Vs. Vighnaharta Health Visionaries Pvt Ltd.	Pradeep K.Mittal	Rahul Totala
7.	Comp. App. (AT) (Ins) No. 766 of 2019	Vijay Kumar Choudhary & Anr. Vs. Educomp Infrastructure & School & Ors.	Apoorva Chowdhury	Vikas Mehta-R4 Vatsala Rai -RP
8.	Comp. App. (AT) (Ins) No. 825 of 2019	Sai Ramakrishna Karuturi Vs. Axis Bank Ltd. & Anr.	Neeha Nagpal	Arjun Krishnan-R1
9.	Comp. App. (AT) (Ins) No. 978 of 2019	Vanita Panday. Vs. Vee Kay Electricals & Anr.	Gaurav Kejriwal	

**For Admission (Fresh Cases)**

10.	Comp. App. (AT) (Ins) No. 1082 of 2019	Ashok Raja Vs. Arun Kumar Gupta & Anr.	Mohit Chaudhary	
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11.	Comp. App. (AT) (Ins) No. 1083 of 2019	Jitendra Impex Pvt. Ltd. Vs. Compack Enterprises Pvt. Ltd.	Arihant Jain	
12.	Comp. App. (AT) (Ins) No. 1084 of 2019	Naresh Patel, Ex. Director of Kasata Hometech India Pvt. Ltd. Vs. Ketki Shah Talati	Sneha Ravi Iyer	
13.	Comp. App. (AT) (Ins) No. 1085 of 2019	Deepak Vegpro Pvt. Ltd. Vs. Shree Hari Agro Industries Ltd.	Narendra M. Sharma	R. K. Gupta
14.	Comp. App. (AT) (Ins) No. 1086 of 2019	A Devasundaram Vs. Kanaka Durgaa Crane & Anr.	G. Anand Selvam	
15.	Comp. App. (AT) (Ins) No. 1087 of 2019  (With Defects)	Micro Dynamics Pvt. Ltd. Vs. Cosmos Cooperative Bank Ltd.	Avishkar Singhvi	
16.	Comp. App. (AT) (Ins) No. 1088 of 2019	Ramamurthy Natarajan & Anr. Vs. Prayag Polytech Pvt. Ltd. & Anr.	Ayush Choudhary	
17.	Comp. App. (AT) (Ins) No. 1089 of 2019	Ramamurthy Natarajan & Anr. Vs. Prayag Polytech Pvt. Ltd. & Anr.	Ayush Choudhary	
18.	Comp. App. (AT) (Ins) No. 1090 of 2019 (With Defects)	Suman Chkraborty Vs. Anhui Technology Imp. & Exp. Co. Ltd.	Feroz Khan Ghazi	
19.	Comp. App. (AT) (Ins) No. 1091 of 2019 (With Defects)	Deputy Commissioner of Income Tax Circle – 16(2), Hyderabad Vs. Decan Chronical Holdings Ltd.	Lakshmi Gurung	
20.	Comp. App. (AT) (Ins) No. 1092 of 2019 (With Defects)	Akram Khan Vs. Bank of India Ltd.	A Anandan	
21.	Comp. App. (AT) (Ins) No. 1093 of 2019 (With Defects)	Pr. Commissioner of Income Tax (Central)-3, Mumbai Vs. Alok Industries Ltd. & Anr.	Ajit Sharma	
22.	Comp. App. (AT) No. 286 of 2019  (With Defects)	Brahmagiri Realtors Pvt. Ltd. Vs. Lanco Hills Technology Park Pvt. Ltd. & Ors.	Shekar	
23.	Comp. App. (AT) No. 287 of 2019	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami
24.	Comp. App. (AT) No. 288 of 2019	Hirabhai Bavbhai Ahir & Ors. Vs. Ahitri Spinning Mills Pvt. Ltd. & Ors.	Ashutosh Gupta	

25.	Comp. App. (AT) No. 289 of 2019 <b>(With Defects)</b>	Karamchand Realtech Pvt. Ltd. Vs. Solitaire Capital India & Ors.	Renu Gupta	
26.	Comp. App. (AT) No. 290 of 2019 <b>(With Defects)</b>	Khetan Granite Pvt. Ltd. Vs. Office of Registrar of Companies, Jharkhand	Heena George	
27.	Competition Appeal (AT) No. 45 of 2019 <b>(With Defects)</b>	Jesmajo Industrial Fabrications Karnataka Pvt. Ltd. & Anr. Vs. Competition Commission of India	O. P. Gaggar	
28.	Competition Appeal (AT) No. 46 of 2019 <b>(With Defects)</b>	Shakti Cylinders Pvt. Ltd. Vs. Competition Commission of India	Amol Sinha	
29.	Competition Appeal (AT) No. 47 of 2019 <b>(With Defects)</b>	Raghupati Synergy Pvt. Ltd. Vs Competition Commission of India	Amol Sinha	
30.	Competition Appeal (AT) No. 48 of 2019	Beach Minerals Producers Association & Ors. Vs. Government of India & Ors.	G. Balaji	
31.	Competition Appeal (AT) No. 49 of 2019 <b>(With Defects)</b>	Prestige Fabricators Pvt. Ltd. Vs. Competition Commission of India	Amol Sinha	
32.	Competition Appeal (AT) No. 50 of 2019 <b>(With Defects)</b>	S. M. LPG Cylinders Pvt. Ltd. Vs. Competition Commission of India	Amol Sinha	
33.	Competition Appeal (AT) No. 51 of 2019 <b>(With Defects)</b>	National Consumers Co-operative Federation of India Lrtd. Vs. New Town Electric Supply Company Ltd. & Anr.	Ankit Kohli	
34.	Restoration Application No. 19 of 2019 in Comp. App. (AT) (Ins) No. 838 of 2019	Sagar Dinesh Jariwala Vs. Small Industrial Development Bank of India (SIDBI) & Ors.	Udit Kishan	

**For Admission (After Notice)**

35.	Comp. App. (AT) (Ins) No. 857 of 2019	Employees of Indus Fila. Vs. SPG Macrocsm Ltd.	Sabrish	Yugank Goel-R1 Shweta Vashist-R2
36.	Comp. App. (AT) (Ins) No. 756 of 2018	Vivek Jha Vs. Daimler Financial Services India Pvt. Ltd. & Anr.	Simran Jyot Singh	Mohd. Azeem-R1

37.	Comp. App. (AT) (Ins) No. 213 of 2019	SRS shipping Pvt Ltd. Vs. Everup Battrry India Pvt Ltd	Narendra Pd. Yadav	Bhavna Duhoon (R1)
38.	Comp. App. (AT) (Ins) No. 320 of 2019	K K Capital Services Ltd. Vs. Sristi Hospitality Pvt Ltd	Gautam Singh	Piyush Bhardwaj
39.	Comp. App. (AT) (Ins) No. 470 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd  <b>With</b>	Dhaval Deshpande	Avinash Khanolkar-R2&3 Anagha Anasingaraju
40.	Comp. App. (AT) (Ins) No. 486 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd.	Dhaval Deshpande	Avinash Khanolkar-R2&3 Anagha Anasingaraju
41.	Comp. App. (AT) (Ins) No. 479 of 2019	Yogesh Baliram Vargantwar. Vs. Vighnaharta Health Visionaries Pvt Ltd.	Pradeep K. Mittal	Rahul Totala
42.	Comp. App. (AT) (Ins) No. 481 of 2019	Super Fight Promotions Pvt Ltd. Vs. Transcend Advantage Sports Pvt Ltd.	M.K.Pandey	Peeush Sharma
43.	Comp. App. (AT) (Ins) No. 534 of 2019	Khurana & Co. Vs. Polo Amusement Park Ltd.	M.k. Pandey	Devarshi Mehrishi
44.	Comp. App. (AT) (Ins) No. 579 of 2019	Krishan Kumar Mittal. Vs. GRJ Distributors & Developers Pvt Ltd.	Achal Gupta	Sandeep Bhuraria
45.	Comp. App. (AT) (Ins) No. 623 of 2019	D. Sathish Babu Vs. Optiemus Infracom Ltd. & Anr.	Swati Bansal	Mudit Sharma-R1 Ajay Kuma Jain- RP
46.	Comp. App (AT) (Ins) No. 779 of 2019	Fairwood Infra & Services Pvt Ltd. Vs. Wave Megacity Centre Pvt Ltd.	Ujjwal Jha	Sumeer Sodhi
47.	Comp. App. (AT) (Ins) No. 797 of 2019	Meena V. Kothari. Vs. Maberest Hotels Pvt Ltd	Chandra Shekhar Yadav	
48.	Comp. App. (AT) (Ins) No. 834 of 2019	Inderpreet Kaur & Ors. Vs. Real Tech Constructions Pvt Ltd. <b>With</b>	Vinod Kumar Mahajan	Anurag
49.	Comp. App. (AT) (Ins) No. 835 of 2019	Inderpreet Kaur & Ors. Vs. Meters and Instruments Pvt Ltd.	Vinod Kumar Mahajan	Anurag

<b>50.</b>	Comp. App. (AT) No.77 of 2019	Joe Verghese Ors. Vs. Omega Hospitals Pvt Ltd & Ors.  <b>With</b>	Naveen R.Nath	Pai Amit-R1 Abir Phukan-R4
<b>51.</b>	Comp. App. (AT) No. 105 of 2019	P.Mahabala Rai. Vs. OMEGA Hospitals Pvt Ltd & Ors.	Ayush Choudhary	Pai Amit-R1 Abir Phukan-R4

**Note: The Court will rise at 12:30 PM.**

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**By Order**

**-sd/-  
Registrar**